

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/01137/2019**

**DATED THIS THE 03<sup>RD</sup> DAY OF MARCH, 2020**

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C.V. SANKAR, MEMBER (A)**

Dr. B.T. Chidananda Murthy  
Retired Director  
Central Council for Research in  
Yoga and Naturopathy  
S/o Late H.V. Thimmaiah  
Aged about 68 years,  
R/o No. 857, 5<sup>th</sup> Main, 3<sup>rd</sup> Cross,  
Vijaya Bank Layout,  
Bengaluru 560 076

....Applicant

(By Advocate Shri Vikas Rojipura)

Vs.

1. Central Council for Research in  
Yoga and Naturopathy  
Represented by its Director  
61-65, Institutional Area,  
Janakpuri, New Delhi 110 058

2. Union of India  
Represented by its Secretary  
Ministry of AYUSH  
'B' – Block, GPO Complex  
AYUSH Bhavan,  
Behind I.N.A. Market  
New Delhi 110 023

.....Respondents

(By Shri V.N. Holla, Counsel for the Respondents)

O R D E R (ORAL)  
(HON'BLE DR. K.B. SURESH, MEMBER (J)

Heard. This matter seems to be covered by the circular issued by DoPT on 17.02.2020 indicating that all these people will be given one more option to exercise an option to come into the old scheme or the new scheme as the case may be. In that case, there is no necessity to hold on to this matter. We will dispose the matter by saying that the respondents can pass an appropriate order on merit within the next one month. We will grant liberty to the applicant to challenge it if need be.

2. The OA is allowed as above to the limited extent. No order as to costs.

(C.V. SANKAR)  
MEMBER (A)

(DR.K.B.SURESH)  
MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No. 170/01137/2019**

Annexure A1 : Copy of the offer letter dated 27.11.2003  
Annexure A2 : Copy of the acceptance letter dated 28.11.2003  
Annexure A3 : Copy of the letter dated 18.12.2013  
Annexure A4 : Copy of the letter dated 26.12.2003  
Annexure A5 : Copy of the letter dated 05.01.2004  
Annexure A6 : Copy of the letter dated 16.01.2004  
Annexure A7 : Copy of the letter dated 16.01.2004 giving additional charge to the applicant  
Annexure A8 : Copy of the relieving order dated 10.03.2005  
Annexure A9 : Copy of the certificate dated 15.06.2006  
Annexure A10 : Copy of the certificate dated 15.11.2007  
Annexure A11 : Copy of the 2<sup>nd</sup> respondent's order dated 26.07.2013  
Annexure A12 : Copy of the 2<sup>nd</sup> respondent's letter dated 29.07.2013  
Annexure A13 : Copy of the order dated 11.03.2014 in OA no. 500/2013  
Annexure A14 : Copy of the order dated 11.03.2014 in WP No. 41602/2014  
Annexure A15 : Copy of the order dated 05.08.2016 passed in CC No. 14321-14322/2016  
Annexure A16 : Copy of the OM dated 26.07.2005  
Annexure A17 : Copy of the OM dated 17.08.2016  
Annexure A18 : Copy of the applicant's representation dated 31.08.2016  
Annexure A19 : Copy of the applicant's representation dated 14.02.2019  
Annexure A20 : Copy of the 2<sup>nd</sup> respondent's letter dated 15.03.2019

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